

SHRI SOMNATH CHATTERJEE (Bolpur): What will you do if it is correct?

SHRI ARJUN SINGH: Let me say, if you don't want me to complete the sentence, that is another matter.

So far as this specific case is concerned, I would like to assure the House that we will look into the facts, gather them and bring them to the notice of the House. I am saying this because as you were kind enough to remark in between, there is a categorical statement by the Chief Minister denying this. Therefore I think he must get an opportunity to say what he wants to say. But we will get the facts and place them before the House. This much I can assure you. (Interruptions)

[Translation]

SHRI MADAN LAL KHURANA: Mr. Speaker, Sir, we would like to know whether any letter from Shri-mati Alva has been received in this regard or not.

[English]

SHRI RAMESH CHENNITHALA (Kottayam): It is shocking that for the last 38 days Shri Doraiswamy, Executive Director of the Indian Oil Corporation is being kept captive by the J&K militants. It was told that some modalities are being worked out and the Government is eager for the early release of Shri Doraiswamy. For the last 38 days, the people of the country are waiting for the release and are anxiously waiting for the release. It is very unfortunate that in the last 38 days nothing has come out. The Home Minister assured both the Houses that certain steps are going to be taken. I request the Government to take urgent steps for the release of Mr. Doraiswamy. I also request that adequate and extra security must be given to

the Central Government officials who are working in Jammu & Kashmir for their safety.

SHRI C. K. KUPPUSWAMY (Coimbatore): Sir, I want to raise an important issue regarding the movement of LTTE persons in my Constituency, Coimbatore. In Coimbatore two days ago, the police had found a hand grenade factory which was run by the LTTE and captured that factory. The people of Coimbatore which is my Constituency, are afraid very much because of this LTTE movement. I would like to know as to what action the Central Government has taken in order to curb the LTTE activities in Coimbatore. I want a detailed statement from the Home Minister in this regard. (Interruptions)

[Translation]

DR. LAXMI NARYAN PANDEYA (Mandsaur): Mr. Speaker, Sir, I would like to raise the problem of the hundreds of candidate who appear in the examination for Chartered Accountants. The Institute of Chartered Accountants is under the Ministry of Industry. It was decided in 1984 that all the examinations would be held in English as well as Hindi and text books and question papers would also be made available in both the languages. It is a matter of regret that the Institute has failed to make available such books. Consequently, hundreds of students are facing difficulty due to non-availability of books. Therefore, I would like to request the hon'ble Minister through you that he may kindly issue necessary instructions so that the students could get books.

[English]

SHRI PETER G. MARBANIANG (Shillong): Mr. Speaker, Sir, I want to raise a point of grave public importance. In Meghalaya the Constitutional Head, the Governor had directed the Speaker to call the